COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 264 of 2014

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Vs.			 Appellant(s)
Punjab State Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.08.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd